

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-02-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/106/2016  
NAME OF THE PETITIONER : S.K. Ganesh & 4 others  
NAME OF THE RESPONDENTS : Bidar Rubber & Reclaims Pvt Ltd & 8 others  
UNDER SECTION : Sec 397/398 of CA, 1956

**ORDER**

Due to paucity of time, matter is adjourned to **08.04.2021**.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

VS